

information, the Customs authorities took over the packages. On examination of these packages, 31,428 pieces of wrist watches valued at Rs. 89.17 lakhs were recovered and seized by the Customs authorities. In this connection, one person was arrested. Further investigations are in progress.

New Facilities for Exporters

2116. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have announced certain new facilities for exporters; and

(b) if so, the details of the facilities and the names of the units which will avail of these facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) A statement indicating the new facilities given exporters after the announcement of Import and Export Policy for 1983-84, is enclosed. The facilities are applicable to all exporters who satisfy the conditions laid down. Government have no information about the names of units which will actually avail of these facilities.

Statement

In order to boost exports, Government have recently offered the following major incentives/facilities to exporters :

(i) The upper limit for allowing import of technical designs and drawings against REP licences, has been raised.

(ii) The upper limit for import of non-banned machinery against REP licences without indigenous clearance, essentiality certificate and other C. G. licensing procedure, has been raised.

(iii) In the case of import of goods carried in Indian vessels against REP licences, the freight paid shall not be debited to the licence value provided the freight is paid in non-convertible rupees in India.

In the case of exports from India in Indian vessels, the exporters will be given REP licence on the exports in question at the rate of 10% higher than the normal replenishment rate.

(iv) Sale of goods manufactured in a Free Trade Zone in Indian can be allowed upto 25% of the production of the same item by the unit concerned to the holder of valid GCA licence in the Domestic Tariff Area (DTA).

(v) Issue of Green Cards to all 100% export-oriented units for priority treatment.

(vi) Cash compensatory support has been increased on certain commodities such as instant tea, handicrafts of metal and wool etc. CCS has been also allowed on some new items like hand knitted silk carpets, dehydrated castor oil etc.

(vii) Decision has been taken to set up four new Free Trade Zones at Cochin, Madras, Noida and Falita,

(viii) The quantity of raw wool allowed duty free against export of wool tops has been raised from 1.08 Kgs. to 1.11 Kgs. against one Kg. of wool top exported.

Quantum of Small Coins Issued by Reserve Bank of India

2117. SHRI J.S. PATIL : Will the Minister of FINANCE be pleased to state:

(a) the quantum of small coins in different categories issued by the Reserve Bank

of India in the six monthly period from 1 January to 30 June in each of the three years viz 1981, 1982 and 1983; and

(b) in what manner the Reserve Bank of India Overseas the excess/shortage in the demand for coins in circulation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) The quantum of small coins in different categories issued by the Reserve Bank of India for the six monthly periods from 1st January to 30th June in each of the three years viz. 1981, 1982 and 1983 is as under :

(Number of pieces in lakhs)

Period	Denominations							
	50p.	25p.	20p.	10p.	5p.	3p.	2p.	1p.
January 1981 to June 1981	771.24	1759.16	1.55	1728.90	1773.00	—	139.5	—
January 1982 to June 1982	638.66	1830.48	4.05	1605.00	1293.80	—	—	1.00
January and February 1983 (Latest available)	76.94	475.64	0.20	350.70	301.60	—	—	4.00

The above figures indicate the net issues which have been arrived at after taking into consideration the total coins issued and total coins received back from circulation during the particular period.

(b) The Reserve Bank of India oversees the excess/shortage in the demand for coins in circulation on the basis of the indents received from its Issue Offices who in turn receive them from small coin depots maintained at the various branches of public sector banks and Government treasuries. Small coins are supplied as per the increase/decrease in their demands as reflected in the indents.

Increase in Cash Compensatory Support on some more Items of Exports

2118. SHRI G.Y. KRISHNAN : Will

the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that his Ministry has increased cash compensatory support on some more items of exports; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) A statement showing the details of the items on which Cash Compensatory Support has been increased after 1-10-1982 is annexed.